

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/1739/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the ¹² 13 March, 2023.

Sub: **Casual leave and station leave permission.**

Ref:- Letter No.FC.XII-3/2023/711/E dtd. 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 09.03.2023 & 10.03.2023 with station leave permission, with the official vehicle to Guwahati, at own cost, from the evening of 06.03.2023 till the morning of 13.03.2023**, has been granted. Further, the Counsellor, Family Court, Dhubri and in his absence the CJM/CJM i/c, Dhubri would remain in charge of your Court and office during this period.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1740/A, dated , 13-03-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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